

OA 1191/95

30.3.2000

Hon Mr S.K.I. Naqvi JM

Hon Mr M.P. Singh AM

Sri ABE Srivastava for the applicant. Sri V.K. Goel for the respondents. During the course of hearing of the case, Sri ABE Srivastava Counsel for the applicant mentioned that the applicant does not press for the relief sought for in the OA ^{and} ~~and~~, therefore, the OA is dismissed for being not pressed. Counsel for the respondents has no objection. OA is dismissed as not pressed.

No order as to costs.

Am

Am

Am